

Annexure - 1
Cosmopolis Interiors Private Limited; CIRP commenced on 13.08.2024;
List of creditors as on 03.09.2024
List of Operational Creditors(other than workman and employees and government dues)

| S. No. | Name of Creditor | Detail of claim | | Details of claim admitted | | | | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|--|-----------------|----------------|---------------------------|------------------|-------------------------------------|--------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | % of voting share in COC | | | |
| 1 | Mr. Rakesh Sharma, Sole Proprietor on behalf of M/S Rakesh Traders | 02.09.2024 | ₹ 1,229,027.00 | ₹ 1,229,027.00 | Operational Debt | ₹ 0.00 | 100% | 0 | 0 | None |
| 1 | Total | | ₹ 1,229,027.00 | ₹ 1,229,027.00 | | ₹ 0.00 | | | | |
| Note : | | | | | | | | | | |

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. Claims have been provisionally admitted by IRP / RP on the basis of records / documents submitted by the creditors and are subject to changes as and when operational creditor submits any new updated claim.

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

Sourabh Malpani

Interim Resolution Professional

Cosmopolis Interiors Private Limited

Regn. No. .IBBI/IPA-001/IPP01265/2018-2019/12047

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